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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**TP No. 67/397-398/NCLT/AHM/2016 (New)
C.P. No. 20/397-398/CLB/MB/2014 (Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

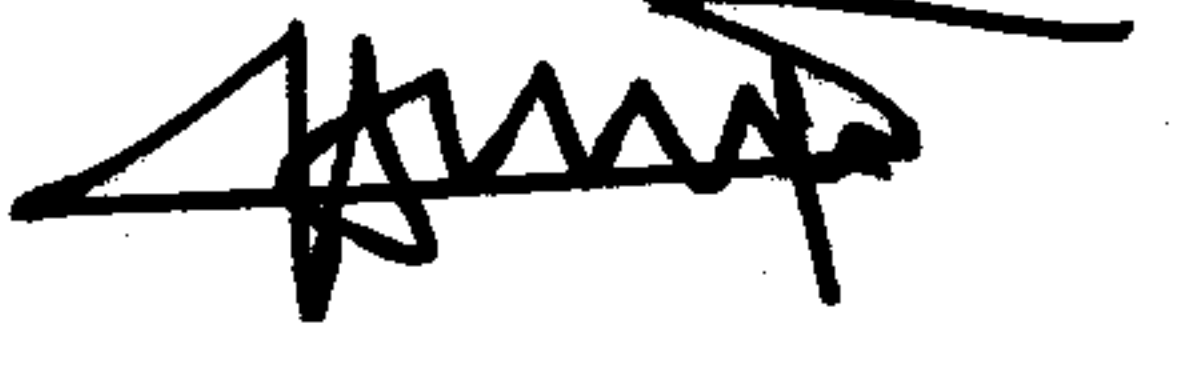

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.07.2017**

bidi

Name of the Company: Ishwarbhai Vithalbhai Patel
V/s.
Krishna Barrels Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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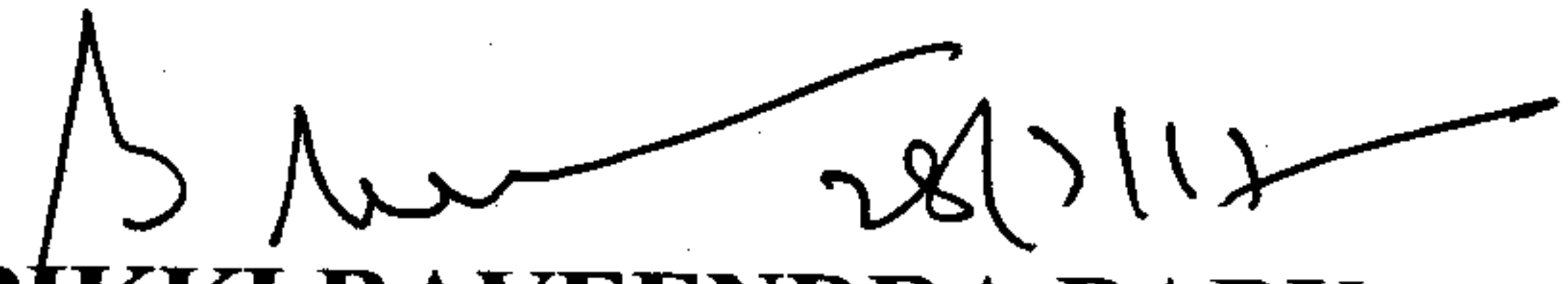
1.	HARMISH K. SHAH	Advocate	Respondents	
2.	Chetan Patel	PCS	Petitioners	

ORDER

Learned PCS Mr. Chetan Patel present for Petitioners. Learned Advocate Mr. Harmish Shah present for Respondents.

Written arguments filed by both parties.

Order reserved.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 28th day of July, 2017.